

FAO No. 1893 of 2005

Order dated 27/9/22

Sham Lal

v/s

..... Appellants

Ashok Kumar and others

..... Respondents

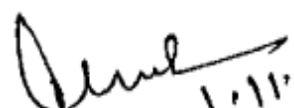
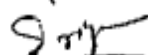
Respondent No. 2:

**Jaspal Singh, s/o Prem Singh, Khatri Sikh, r/o
H.No. 272, Gulati Gali Purana, Hamirpur, Yamuna
Nagar (Owner of truck no. HR-58-1480).**

Whereas it is proved to the satisfaction of this Court that the above named respondents cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against her to appear in this Court on **30/01/2023(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on

31/10/22


1.11.22
Superintendent (Judl.),
For Registrar (Judicial)


Scanning Clerk :-